

LOK SABHA DEBATES

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LOK SABHA

Thursday, May 20, 1976/Vaisakha 30,
1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NAGALAND EVICTION OF PERSONS IN
UNAUTHORISED OCCUPATION OF PUBLIC
LAND (AMENDMENT) ACT, 1976

THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND HOUS-
ING (SHRI H. K. L. BHAGAT): I
beg to lay on the Table a copy of the
Nagaland Eviction of Persons in Un-
authorised Occupation of Public Land
(Amendment) Act, 1976 (Hindi and
English versions) (President's Act,
No. 1 of 1976) published in Gazette
of India dated the 5th March, 1976,
under sub-section (3) of section 3 of
the Nagaland State Legislature
(Delegation of Powers) Act, 1975.
[Placed in Library. See No. LT-
10878/76].

CENTRAL EXCISE (14TH AMDT.) RULES,
1976

THE MINISTER OF STATE IN-
CHARGE OF THE DEPARTMENT
OF REVENUE AND BANKING
(SHRI PRANAB KUMAR MUKHER-
JEE): I beg to lay on the Table a
copy of the Central Excise (Four-
teenth Amendment) Rules, 1976
(Hindi and English versions) pub-
lished in Notification No. G.S.R. 658
in Gazette of India dated the 8th

219 LS-1

2

May, 1976, under section 38 of the
Central Excises and Salt Act, 1944.
[Placed in Library. See No. LT-
10879/76].

REVIEW AND ANNUAL REPORT OF
HINDUSTAN SHIPYARD LTD., VISAKHA-
PATNAM, FOR 1974-75 AND ANNUAL
ACCOUNTS OF MORMUGAO AND CAL-
CUTTA PORT TRUSTS FOR 1974-75 AND
1973-74 RESPECTIVELY

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRI-
VEDI): I beg to lay on the Table—

(1) A copy each of the following
papers (Hindi and English ver-
sions) under sub-section (1) of
section 619A of the Companies Act,
1956:—

(i) Review by the Govern-
ment on the working of the
Hindustan Shipyard Limited,
Visakhapatnam, for the year
1974-75.

(ii) Annual Report of the
Hindustan Shipyard Limited,
Visakhapatnam, for the year
1974-75 along with the Audited
Accounts and the comments of
the Comptroller and Auditor
General thereon. [Placed in
Library. See. No. LT-10880/76].

(2) A copy each of the following
papers (Hindi and English ver-
sions) under sub-section (2) of
section 103 of the Major Port Trusts
Act, 1963:—

(i) Annual Accounts of the
Mormugao Port Trust for the
year 1974-75 and the Audit Re-
port thereon. [Placed in
Library. See No. LT-10881/76].